

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 781 of 2018**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd.**

**...Appellant**

**Versus**

**Sundresh Bhatt, R.P.  
Sterling Biotech Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Abhijit Sinha & Mr. Arijit Mazumdar, Advocates**

**For Respondent : Mr. Sandeep Bajaj and Mr. Soayib Qureshi,  
Advocates**

**O R D E R**

**22.07.2019** A copy of the reply-affidavit filed by the 'Liquidator' is served on the counsel for the Appellant. He is allowed to go through the same and file rejoinder, if any, within a week.

Post the case 'for orders' on **31<sup>st</sup> July, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc